## RAJYA SABHA

## Statement-ll

Money collected by Financial Institutions which have been allowed to float 'Infrastructure Bonds' u/s 88 of theIncome-Tax Act, 1961 during the last three years (F.Ys 2001-02, 2002-03, 2003-04), institution-wise and year-wise

Name of the FIs	Money collected during the last three years (in Rs. crores)			Remarks
	2001-02	2002-03	2003-04	
ICICI Ltd.	3315.68			
ICICI Bank Ltd		1618.89	2441.50	ICICI Ltd. merged with ICICI Bank Ltd. w.e.f. 30.3.2002
IDBI	512.81	1824.34	2625.51	
REC Ltd.	5.30	83.28	16.18	
IREDA Ltd:				Approval was given vide letter dated 11.2.2003, but no money has been raised.

## **Cost of currency printing**

1393. SHRI E.M. SUDARSANA NATCHIAPPAN: Will the Minister of FINANCE be pleased to state:

- (a) whether the Plastic Money Credit and Debit Cards in banking sector have reduced the cost on printing currency and coins;
  - (b) if so, the details thereof; and
- (c) if not, whether Government would make a study in that aspect as a small step to reduce inflation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. .PALANIMANICKAM): (a) to (c) Use of Credit and Debit cards in banking sector to a certain extent eases the pressure on the currency notes in circulation in the country. Its impact, however, is absorbed by the incremental increase of currency notes supply on a yearly basis. RBI takes this fact into consideration while assessing the demand of currency notes from time to time.